The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Total requirements of locomotives for the 3rd Plan are approximately as follows:—

Electric	B. G.	M. G.	N. G.	Total
Steam Diesel	799 375	325 147	25	1124 546
Total :	1366	490	25	1881

(b) The number of locos produced in the Private and Public Sectors upto 31-10-1965 during the 3rd Plan are given below:

Locos	Public Sector	Private Sector
Steam Diesel Electric	744 BG 29 BG 60 BG	298 MG

(c) The cost of the locomotives of various types built in the country is given below:

Steam Locomotives:

Passenger Goods (in lakhs of Rs.) B. G. 4.64 4.46 M. G. 3.79 3.81

Diesel Locomotives:

Broad Gauge:

The correct cost will not be known until the development period is over and production stabilises near-about the installed capacity. If the production experience built up at C.L.W. for steam locomotives is taken as a guide, the cost at the Diesel Locomotive Works will not be more (and may well be less) than the imported cost.

Blectric Locomotives:

B. G.: DC Rs. 12.03 lakhs AC Rs. 12.38 lakhs

(d) Broad Gauge steam, diesel and electric locos are bullt in the public sector and MG steam locos are built in the private sector. Since the same types of locos are not being manufactured in the private and public sectors, the prices are not comparable. (e) Steam locos are not being imported from abroad. The following Diesel and Electric locos have been obtained from abroad during the Third Plan:

(f) Self-sufficiency has already been attained for steam Locomotives. Regarding electric locos the tentative requirement of 601 during the 4th Plan will be met by indigenous production. In the case of Diesel Locomotives as against a requirement of about 1000 locos in the 4th Plan, all are expected to be manufactured indigenously except about 200 MG/NG locos. Self-sufficiency in respect of the latter is also expected to be achieved during the 5th Plan.

Trade Agreement with Yugoniavia

*343. Shri P. R. Chakraverti;
Shri P. C. Boreoah:
Shri Yashpal Singh;
Shri Heda:
Shri Sidheshwar Prasad;
Shri S. M. Banerjee:
Shri Bassapa:
Shri R. S. Pandey;
Shri D. D. Puri;
Shri Vishwa Nath Pandey;
Shri Kajrolkar;
Shri Kampure;
Shri Ram Harkh Yaday;

Will the Minister of Commerce be pleased to state:

- (a) whether the five year trade agreement with Yugoslavia has been finalised following his visit to Belgrade:
- (b) whether the joint industrial ventures are proposed to be undertaken in India to supply the goods required by both the countries;
- (c) whether India and Yugoslavia have decided to collaborate to establish construction services and joint ventures in some Asian and African countries; and

(d) whether the Indo-Yugoslav Trade and Economic Commission met in Belgrade in October and if so, the decisions taken?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) to (d). A copy of the Protocol signed in Belgrade on 14-10-1965 is placed on the Table of the House. [Placed in Library. See No. LT-5190/651.

Export of Surplus Railway Wagons

- *344. Shri Linga Reddy: Will the Minister of Railways be pleased to state:
- (a) whether Railway Wagons are manufactured on a large scale in India; and
- (b) if so, the steps taken to export the surplus wagons?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes, Sir.

(b) Efforts have been made for some time, in close Liaison with the Ministry of Commerce and the Indian Missions in Foreign Countries to promote the export of rolling stock. These include circulation of foreign tenders to Indian manufacturers, publishing of catalogue of Railway equipment available for export for distribution ubroad, sending of delegations to potential markets abroad and inviting foreign dignitaries to India, As a result of these efforts one firm has already secured an export order for 480 M.G. wagons worth about Rs. 1.57 crores.

Import of Raw Jute from Thailand

*345. Shri Ravindra Varma: Shri Yashpal Singh: Shrimati Renuka Barkataki; Dr. Sarojini Mahishi: Shri Ram Harkh Yadav; Shri Vishwa Nath Pandey;

Will the Minister of Commerce be pleased to state:

(a) whether it has been decided to import raw jute from Thailand for jute industry; and

(b) if so, the quantity proposed to be imported?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) and (b). Government have authorised the import of 10 lakh bales during the current season. In view of our stopping of imports from Pakistan, efforts are being made to purchase the raw jute from Thailand. Negotiations have been completed for the purchase of 6 lakh bales from Thailand in addition to the 2.5 lakhs bales purchased already.

Import of Raw Jute

*346. Shri Indrajit Gupta: Shri R. Barua:

Will the Minister of Commerce be pleased to state:

- (a) whether raw jute imports from East Pakistan are at a standstill:
- (b) if so, the extent to which this will affect the quality of high-grade Indian jute goods; and
- (c) whether any alternative sources of raw jute supply to India are available?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) Yes, Sir.

- (b) Limited quantities of highgrade long jute used to be imported from Pakistan for being blended with Indian jute for the manufacture of carpet backing cloth and bright hessian. The stoppage of imports from Pakistan will not very significantly affect the quality of these products.
- (c) There is no other source at present from which supplies of such high quality long jute can be drawn. Thatland will be able to supply kenaf which is equivalent in quality to the Mesta grown in India.

Export of Cotton Textiles

*347. Shri Vasudevan Nair: Shri P. C. Borocah: Shri Bibhuti Mishra: Shri N. P. Yadab;